

and modernisation of facilities at all international airports. Bombay airport with the commissioning of Terminal II for international traffic and appropriation of Terminal I for exclusive domestic use, the passenger and aircraft movement has become satisfactory. Delhi airport has only congestion in the international departure wing. An interim international building is likely to be completed by October 1982. The peaking of aircraft at night at both the above airports due to night curfew in Europe and East Asia, and telescoping of schedules cause congestion.

(b) The foreign air lines operate to the point(s) specified in the bilateral air service agreement for the airline. Although Calcutta and Madras are invariably offered as points of call in India to the foreign carriers at the time of negotiating the bilateral air service agreements the airlines find it commercially advantageous to operate to Delhi or Bombay.

(c) It is upto the airlines to decide on the points of call in India in accordance with the route schedules specified in the bilateral air service agreements, depending on traffic. The airports cannot force any airline to operate.

(d) As no proposal is pending the question of consideration does not arise.

(e) Does not arise.

I.M.F. Loan and Discontinuance of Subsidies

2300. PROF. MADHU DANDAVATE:

SHRIMATI PRAMILA DANDAVATE:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that under the I.M.F. loan conditions, the subsidy of essential items food will be discontinued;

(b) if so, whether Government have any other plans to subsidise the essential items; and

(c) the details thereof?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE):

(a) No, Sir.

(b) and (c). Do not arise.

Campaign Against Tea Plantation in South India by Leftist Lobby in London

2301. SHRI G. NARASIMHA REDDY:

SHRI MOHANLAL PATEL:

SHRI K. MALLANNA:

SHRI ARJUN SETHI:

SHRI DAULAT SINHJI

JADEJA:

SHRI CHINTAMANI JENA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that a leftist lobby in London is spreading sob stories against tea plantation in South India to denigrate the industry and lead to a boycott of Indian tea in the West;

(b) whether foreign TV crews have filmed the living conditions of workers in Nilgiris and are distorting the whole issue as an aid to the above boycott motive; and

(c) if so, what steps Government have taken to stop the campaign and present the correct picture?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Government is not aware.

(b) and (c). The United Planters Association of Southern India had addressed a representation to Government alleging clandestine shooting of documentary film on tea plantation workers by foreign nationals in the Nilgiris. It has been ascertained that no permission was granted to any foreign TV Team for this purpose. As a precautionary measure,